

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Evershine Wood Packaging Pvt Ltd

PETITION NUMBER : CP(IB)/12(CHE)/2023

APPLICATION NUMBER : a) IA/IBC/260/CHE/2024
b) IA(IBC)/113(CHE)/2024

ORDER

Ld. Counsel Mr. B. Thilak Narayan for the RP. Ld. Counsel Ms. Padma Priya for the Respondent.

In this case Hon'ble High Court of Madras has granted stay and is pending.

List the matters for hearing on **17.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk